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CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
(CAMP: NAGPUR)

Original Application No: 1267/93

Transfer Application No:

DATE OF DECISION: 28/4/95

P.Ramani

Petitioner

Shri S.H.Iyer

Advocate for the Petitioners

Versus

Union of India & 2 Others

Respondent

Shri R.P.Darda

Advocate for the Respondent(s)

CORAM :

The Hon'ble Shri P.P.Srivastava, Member(A).

The Hon'ble Shri

1. To be referred to the Reporter or not ?
2. Whether it needs to be circulated to other Benches of the Tribunal ?


(P.P. SRIVASTAVA)
MEMBER (A)

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH CAMP AT NAGPUR.

ORIGINAL APPLICATION NO: 1267/93.

P. Ramani ... Applicant.

V/s.

Union of India & 2 Others ... Respondents.

CORAM: Hon'ble Shri P.P.Srivastava, Member(A).

APPEARANCES:

Shri S.H.Iyer, Counsel
for Applicant.

Shri R.P.Darda, Counsel
for Respondents.

ORAL JUDGEMENT:

DATED: 28/4/95.

X Per Shri P.P.Srivastava, Member(A). X

Shri Iyer makes a statement that Chargeman Grade-II is a direct recruit post and the applicant was appointed in this post in Ambajhari in 1980 and he continues to work in the same grade. Mr.Iyer also submits that there are more than one unit at Avadi and the request of the applicant may be considered for transfer as Chargeman grade-II ^{unit} ^{Aph} Technical/Mechanical in ^{the} same seniority at any of the units at Avadi on the basis of the rules Governing request transfer for a direct recruit candidate.

2. Counsel for the respondents, Shri Darda states that the applicant was appointed at Avadi unit. However, from the pleadings of the applicant, it is clear that he appeared in a competitive test and was directly recruited as Chargeman Grade-II at Ambajhari.

3. On 10/3/95, it was ordered that the General Manager of Avadi Factory be directed to state if there are vacancies or not. The communication has been received from General Manager, Avadi dt. 13/4/95 that there are no vacancies in the post of Chargeman

grade-II Technical/Mechanical grade.

4. After considering the matter, I am of the view that the case of the applicant should be considered in any one of the units at Avadi ^{in the next} ~~is available~~ ^{for} ~~vacancy~~ ^{vacancy}. The basis of consideration would be that he would seniority go on request transfer and take over/from the ^{from} ~~from~~ date he joins at that place. Also before the transfer, it would be necessary to take the consent of the General Manager concerned at Avadi.

5. Since the matter concerns coordination between two factories at Ambajhari and Madras and since ~~th~~ both of the factories are controlled by Director General of Ordnance Factory at Calcutta, respondent-2, he is directed to coordinate the matter and finalise the issue within a period of next six months.

The OA is disposed of with the above directions.


(P.P. SRIVASTAVA)
MEMBER(A)

abp.